[Mr. Speaker]

decide as to which to safeguard first and which not. We are not entering into a discussion about the engineering and other details. It appears from time to time from the questions that are put by some of the Opposition Members-I cannot say all of themthat there is no Government at all. They want to displace the Government, even with respect to such details as these. I am really surprised at this. The Government are doing everything that is possible. But to say: why did you not to go to this nullah and close it and so on-I cannot allow this. I am really sorry.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): The hon. Minister of Parliamentary Affairs has told us that on Wednesday the 7th we shall be discussing the Orissa floods. May I suggest that all the floods can be discussed?

Mr. Speaker: The Orissa floods are serious. There may be Punjab floods also. But by putting in the floods in some other parts of the country, you minimise the importance of the Orissa floods. Let us address ourselves to it. If there is an hon. Member from Orissa, I do not think he will agree to it.... (Interruptions). No more representation so far as this is concerned. I am not going to allow the proceedings to be interrupted for anything that is not on the Order Paper. The hon, Minister of Finance.

11.20 hrs.

BANKING COMPANIES (SECOND AMENDMENT) BILL*

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Sir, I beg to move for leave to introduce a Bill further to amend the Banking Companies Act, 1949.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Banking Companies Act, 1949."

The motion was adopted

Dr. B. Gopala Reddi: Sir, I beg to introduce the Bill.

Shri Jaipal Singh: I am sorry to interrupt you again but may I venture to say that no hon. Members of Parliament from the State of Orissa would have any objection to include Punjab floods also in the discussion?

Mr. Speaker: It throws open for discussion many things. Shall we discuss Punjab floods also while discussing Orissa floods?

An Hon. Member: Yes, Sir.

Mr. Speaker: It is impossible. Generally, you can talk about....(Interruptions).

An Hon. Member: Rohtak is in Punjab.

Mr. Speaker: Shri Satya Narayan Sinha

11.21 hrs.

BUSINESS ADVISORY COMMITTEE

FIFTY-FIFTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Fifty-fifth Report of the Business Advisory Committee presented to the House on the 2nd September, 1960."

Shri Braj Raj Singh (Firozabad): There is no mention in this about the time fixed for the discussion on the motion for the price fixation?

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